

NOTICE

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in person at the Principal Seat at Bombay that on 9th July 2025 :

The Division Bench presided over by the **Hon'ble Shri Justice M. S. Karnik** will not be available for judicial work. Urgent mentioning and placing of matters, if any, is allowed before the Division Bench presided over by the **Hon'ble Shri Justice Sarang V. Kotwal**.

II

The **Hon'ble Shri Justice N. R. Borkar** will sit **Singly in Court Room No. 24** and take up the matters as per the board to be notified separately.

Dated this 8th day of July 2025

By Order

sd/-
(P. P. Bhaidkar)
I/c. Prothonotary & Sr. Master
High Court, Original Side,
Bombay.

sd/-
(H. M. Bhosale)
Registrar (Judl-I)
High Court, Appellate Side,
Bombay.